

DIVISION BENCH  
COURT - I

S-11

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/153(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF INLAND TRADELINKS PRIVATE LIMITED)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

**Appearance via video conference/physically**

For the Petitioner

Mr. S.K. Tiwari, Adv.

Mr. Jayesh Choradia, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Registry is directed to issue notice to the ROC by speed post and email and place tracking information on record.
3. Reply affidavit, if any, be filed within two weeks.
4. Hardcopy be filed before the next date of hearing.
5. Post this matter on **02.08.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)